

IN THE NATIONAL COMPANY LAW TRIBUNAL
NEW DELHI BENCH (COURT – II)

Item No. 207
105(ND)2017
CA-307/2019

IN THE MATTER OF:

Mr. Gobinder Singh Chopra & Ors.

...

Applicant

Versus

M/s. Mr. Preminder Singh & Ors.

...

Respondent

Under Section: 241-242

Order delivered on 26.04.2024

CORAM:

SH. ASHOK KUMAR BHARDWAJ
HON'BLE MEMBER (J)

SH. SUBRATA KUMAR DASH
HON'BLE MEMBER (T)

PRESENT:

For the Applicant :

For the Respondent : Sr. Adv. Ritin Rai, Adv. Aabhas Kshetarpal,
Adv. Monika, Adv. Neelaabh Bist for R-1 to 4 &
6.

Hearing Through: VC and Physical (Hybrid) Mode

ORDER

Due to paucity of time, the matter is adjourned to 17.05.2024.

Sd/-
(COURT OFFICER)